

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 381 OF 2018 & IA No. 1836 OF 2018 & IA No. 1395 OF 2019

Dated: 21st October, 2019

In the matter of:

CO-Generation Association of India

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **26.11.2019**.

Court Master

NR